

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 31 OF 2018

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

M/s. Green Energy Association

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mandakini Ghosh for A1
Parinay Deep Shah for A1
Ritika Singhal for A1

Counsel for the Respondent(s) : Balaji Srinivasan for R2
Pratiksha Mishra for R2
Ashok Bannidinni for R6

ORDER

Pleadings are complete.

List the matter for hearing on **25.02.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK